

## THE HIGH COURT OF KERALA

022454

A5-59133/2017

Kochi- 682 031  
Dated- 07.03.2019Official Memorandum

Sub:- High Court establishment- filling up of vacancy in the category of Court Officer to the Chief Justice, High Court- willingness called for- reg.

It is proposed to fill up the vacancy that is due to arise w.e.f 01.06.2019 F.N. in the category of Court Officer to the Chief Justice, High Court, in the scale of pay of Rs.45800-89000, by appointment by transfer from among Filing Scrutiny Officers and Section Officer (H.G)/Court Officer (H.G), High Court.

**Qualifications prescribed for the post are;****Educational :**

1. Law degree or Judicial Test (Higher)

**Special :**

1. High Court Office Procedure Test
2. Account Test (Lower)
3. Judicial Test or Civil Judicial Test and Criminal Judicial Test or law degree or Judicial Test (Higher)

Appointment will be subject to Rule 17 of the Kerala High Court Service Rules, 2007.

Members of the High Court Service working in the categories of Filing Scrutiny Officer and Section Officer (H.G)/Court Officer (H.G), High Court who are eligible and willing to be appointed to the post, shall furnish their willingness in writing to the 'A' Section, High Court, **on or before 22.03.2019.**

(By Order)

Ealias K. Abraham  
Joint Registrar

To

- All Officers and Sections, High Court.  
The Kerala Judicial Academy, Athani.  
The Central Administrative Tribunal, Ernakulam Bench  
(through Registrar, with C/L)  
The Kerala Administrative Tribunal, Principal Bench,  
Thiruvananthapuram (through Registrar, with C/L)  
The Kerala Administrative Tribunal, Addl. Bench, Ernakulam  
(through Deputy Registrar (Judicial), with C/L)  
District Legal Services Authority, Kasaragod  
(through Member Secretary, KELSA, with C/L)  
District Legal Services Authority, Thrissur  
(through Member Secretary, KELSA, with C/L)  
✓ The IT Section, High Court (**for publishing in the High Court website**)  
The Notice Board, High Court  
The File/Stock File